

# **COMMITTEES**

**1971-72**

**(A REVIEW)**



**Haryana Vidhan Sabha Secretariat  
CHANDIGARH**

**July, 1972**

## PREFACE

This Brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha during the year 1971-72:—

1. Public Accounts Committee;
2. Committee on Estimates;
3. Committee on Government Assurances;
4. Committee on Subordinate Legislation;
5. Committee of Privileges;
6. Business Advisory Committee;
7. Library Committee; and
8. House Committee.

The Rules Committee and the Committee on Petitions were also constituted but these Committees did not hold any meeting during the period under review. However, mention of membership of these Committees only has been made.

CHANDIGARH : }  
The 16th July, 1972. }

RAJ KUMAR MALHOTRA,  
Secretary.

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PUBLIC ACCOUNTS COMMITTEE

1. The Committee consisted of nine members of the Haryana Vidhan Sabha who were elected by the Sabha on the 12th February, 1971 according to the principle of proportional representation by means of a single transferable vote. Chaudhri Raj Singh Dalal was appointed by the Speaker to be the Chairman of the Committee.

The names of the members of the Committee are given below. Column 3 shows the numbers of meetings attended by the member concerned out of the total number of 21 meetings held during the period under Review:—

Serial No.	Name of Member	Number of meetings attended
1	Chaudhri Raj Singh Dalal	18
2	Shri Banarsi Dass Gupta	19
3	Chaudhri Chanda Singh	16
4	Shri Daya Krishan	20
5	Shri Ganpat Rai	21
6	Chaudhri Harkishan Lal Kamboj	19
7	Chaudhri Katar Singh Chhokar	14
8	Chaudhri Lal Singh	19
9	Shri Shyam Chand	19

Accounts Examined

2. The Committee examined the Appropriation Accounts of the Haryana Government for the year 1967-68 and the Audit Report, 1969.

### Meetings held and Business Transacted

3. The dates of Meetings, the number of Members present and the business transacted at each meeting are given below:—

Serial No.	Date	Number of Members present.	Business transacted.
1	23rd April, 1971	9	The Secretary, the Accountant-General and the Chairman explained the scope and functions of the Committee to the Members.
2	13th May, 1971	8	<ol style="list-style-type: none"> <li>1. Consideration of Communications received from the different Departments on various subjects.</li> <li>2. Oral Examination of the representatives of the Animal Husbandry Department in respect of the following paragraphs appearing in the Audit Report, 1969, on the Appropriation Accounts of the Haryana Government for the year 1967-68:               <ol style="list-style-type: none"> <li>(i) Para 28 "Use of two bulldozers";</li> <li>(ii) Para 30 "Misappropriations and defalcations etc.;"</li> <li>(iii) Para 45 of the 18th Report of the Public Accounts Committee of the composite Punjab Vidhan Sabha regarding Government's Livestock Farm, Hissar.</li> </ol> </li> </ol>
3	14th May, 1971	7	<ol style="list-style-type: none"> <li>1. Oral Examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Department and Irrigation Department (Bhakra Canals Administration) in respect of the following paragraphs appearing in the Audit Report, 1969 on the Appropriation Accounts for the year 1967-68 :               <p style="text-align: center;"><i>Welfare of Scheduled Castes and Backward Classes Department</i></p> <ol style="list-style-type: none"> <li>(i) Para 23—"Withdrawal of funds in advance of requirements";                   <p style="text-align: center;"><i>Bhakra Canals Administration</i></p> </li> <li>(ii) Para 36 "Excessive earthwork" ;</li> <li>(iii) Para 39 "Reserve Limit of Stock" ;</li> <li>(iv) Para 40 "Non-completion of half-yearly Stock Registers" ;</li> <li>(v) Para 65 "Outstanding Inspection Reports" ; and</li> <li>(vi) Para 19 of the 16th Report of the P.A.C. of the composite Punjab Vidhan Sabha regarding fraudulent payments.</li> </ol> </li> </ol>

Serial No.	Date	Number of Members present	Business transacted
4	2nd June, 1971	8	<p>2. Scrutiny of paragraphs/notes appearing in the Appropriation Accounts of the Haryana Government for the year 1967-68 and the Audit Report, 1969 and framing of additional questionnaires in respect of paragraph 62 relating to the following Departments :</p> <p>Haryana State Electricity Board, Irrigation, Transport and Communications, and Revenue and Public Health Department.</p> <p>1. Consideration of Communications received from the different Departments on various subjects.</p> <p>2. Oral Examination of the representatives of the Public Works Department (B&amp;R) in respect of the following paragraphs appearing in the Audit Report, 1969 on the Appropriation Accounts of the Haryana Government for the year 1967-68 :—</p> <p>(i) Para 30 "Misappropriations and defalcations etc." ;</p> <p>(ii) Para 33 "Barwala-Daulatpur Roads" ;</p> <p>(iii) Para 38 "Minus Balances in Stock Registers" ;</p> <p>(iv) Para 39 "Reserve limit of Stock" ;</p> <p>(v) Para 40 "Non-completion of half-yearly Stock Registers" ;</p> <p>(vi) Para 41 "Physical Verification of Stores" ;</p> <p>(vii) Para 62 "Outstanding Audit Objections" ;</p> <p>(viii) Para 65 "Outstanding Inspection Reports" ;</p> <p>(ix) Para 42(2) "Gurgaon/Faridabad Provincial Division, Rs 16,412" ;</p> <p>(x) Para 58 of the 24th Report of the P.A.C. of the composite Punjab Vidhan Sabha regarding (xiii) Ambala Provincial Division, Rs 54,206.</p>
5	3rd June, 1971	7	<p>Oral Examination of the Representatives of the Co-operation Department and Technical Education/Industries Departments in respect of the following paragraphs appearing in the Audit Report, 1969 on the</p>

Serial No.	Date	Number of Members present	Business transacted
			Appropriation Accounts of the Haryana Government for the year 1967-68 :- <i>Co-operation Department</i> (i) Para 30 "Misappropriations and Defalcations etc."; (ii) Para 60 "Central Co-operative Consumers Stores"; and <i>Technical Education Department/ Industries Department</i> (iii) Para 44 "Purchase of defective machinery".
6	25th June, 1971	6	Discussion with the Kerala Public Accounts Committee on matters of common interest.
7	26th June, 1971	7	Discussion with the Uttar Pradesh Public Accounts Committee on matters of common interest.
8	9th July, 1971	8	1. Consideration of communications received from the various different Departments on various subjects. 2. Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the P.A.C. of the composite Punjab Vidhan Sabha in respect of the following paragraphs :- (i) Para 14 of the 14th Report ; (ii) Para 43 of the 19th Report ; (iii) Paras 21, 37, 50 and 53 of the 20th Report ; (iv) Paras 25, 41, 55, 100, 102 and 112 of the 21st Report ; and (v) Paras 13, 14, 29 and 56 of the 23rd Report.
9	22nd July, 1971	7	1. Consideration of communications received from the Secretary to Government, Haryana, Public Works Department regarding supply of promised information. 2. Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the P.A.C. of composite Punjab Vidhan Sabha in paragraphs 11, 23, 24, 30 and 33 of the 24th Report.
10	23rd July, 1971	9	Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the P.A.C. of composite Punjab Vidhan Sabha in paragraphs 47, 48, 52, 54, 55, 58 and 74 of the 24th Report.

Serial No.	Date	Number of Members present	Business transacted
11	18th August, 1971	9	<ol style="list-style-type: none"> <li>1. Consideration of communications received from the different Departments on various subjects.</li> <li>2. Oral Examination of the representatives of the Excise and Taxation Department in respect of the following paragraphs appearing in the Audit Report, 1969, on the Appropriation Accounts of the Haryana Government for the year 1967-68 :-             <ol style="list-style-type: none"> <li>(i) Para 46(i)(a) "Inter-State Sales preceding the date of grant of Central Registration Certificates";</li> <li>(ii) Para 46(i)(b) "Unauthorised deductions of freight";</li> <li>(iii) Para 46(i)(c) "Short Levy of Tax due to acceptance of defective 'c' forms";</li> <li>(iv) Para 46(i)(d) "Omission to Levy Tax";</li> <li>(v) Para 46(i)(f) "Inter-State Sales treated as Intra-State Sales";</li> <li>(vi) Para 46(i)(g) "Turnover escaped from Tax";</li> <li>(vii) Para 46(ii)(a) "Autonomous bodies treated as Government Departments";</li> <li>(viii) Para 46(ii)(b) "Transfers to branch outside the State wrongly treated as Inter-State Sales";</li> <li>(ix) Para 46(ii)(c), "Under-assessment/ mistake in computation of Tax";</li> <li>(x) Para 47 "Evasion of Sales Tax due to misuse of Registration Certificate";</li> <li>(xi) Para 48 (a) "Arrears in assessments";</li> <li>(xii) Para 48(b) "Arrears in collection";</li> <li>(xiii) Para 48(c) "Abandonment of claims"; and</li> <li>(xiv) Para 30 "Misappropriations and defalcations etc."</li> </ol> </li> </ol>
12	20th August, 1971	8	<ol style="list-style-type: none"> <li>1. Consideration of communication received from the Assam Legislative Assembly, Shillong regarding the visit of the Public Accounts Committee.</li> <li>2. Scrutiny of paragraphs/notes appearing in the Appropriation Accounts and Finance</li> </ol>



Serial No.	Date	Number of Members present	Business transacted
			Accounts of the Haryana Government for the year 1968-69 and the Audit Report, 1970 and framing of questionnaires thereon relating to following Departments :- (1) Food and Supplies. (2) Colonization. (3) Agriculture.
			3. Oral examination of the representatives of the Industries Department in respect of the following paragraphs appearing in the Audit Report, 1969 on the Appropriation Accounts of the Haryana Government for the year 1967-68 :- (i) Para 24 "Heat & Treatment Centre, Sonapat"; (ii) Para 25 "Industrial Estate, Narnaul"; (iii) Para 27 "Industrial Estate, Mohindergarh"; and (iv) Para 26 "Handicrafts Training-cum-Production Centre, Jagadhri".
13	16th September, 1971	8	1. Oral examination of the representatives of the Industries Department, Weights and Measures Department and Industrial Training Department in respect of the following paragraphs appearing in the Audit Report, 1969, on the Appropriation Accounts of the Haryana Government, 1967-68 :- <i>Weight and Measures</i> (i) Para 30 "Misappropriations and defalcations etc."; <i>Industries Department</i> (ii) Para 43 "Unutilized Machinery"; (iii) Para 49 "Non-recovery of royalty"; (iv) Para 65 "Outstanding Inspection Reports"; and (v) Para 30 "Misappropriations and defalcations".
			2. Consideration of communications received from the different Departments on the various subjects.
			3. Scrutiny of paragraphs/notes appearing in the Appropriation Accounts of the Haryana Government for the year 1968-69 Finance Accounts for the year 1968-69

Serial No.	Date	Number of Members present	Business transacted
			and the Audit Report, 1970 and framing of questionnaires thereon relating to the following Departments :—
			(1) Animal Husbandry. (2) Medical and Health. (3) Education. (4) Excise and Taxation.
14	17th September, 1971	9	<ol style="list-style-type: none"> <li>1. Consideration of communication received from the Under-Secretary, Legislative Assembly, Assam regarding visit of Public Accounts Committee.</li> <li>2. Oral examination of the representatives of the P.W.D. (Public Health Branch) in respect of following paragraphs appearing in the Audit Report, 1969 on the Appropriation Accounts for the year 1967-68 :—               <ol style="list-style-type: none"> <li>(i) Para 30 "Misappropriations and defalcations, etc."; and</li> <li>(ii) Para 35 "Transit Losses".</li> </ol> </li> </ol>
15	6th October, 1971	8	Discussion with the Rajasthan Public Accounts Committee on matters of common interest.
16	11th November, 1971	8	<ol style="list-style-type: none"> <li>1. Consideration of communications received from the different departments on the various subjects.</li> <li>2. Oral Examination of representatives of the Revenue Department in respect of following paragraphs appearing in the Audit Report, 1969 on the Appropriation Accounts for the year 1967-68 :—               <ol style="list-style-type: none"> <li>(i) Para 29 "Resettlement of Landless Agricultural Workers on Surplus Land";</li> <li>(ii) Para 30 "Misappropriations and defalcations, etc."; and</li> <li>(iii) Paras 62-64 "Outstanding Audit Objections".</li> </ol> </li> </ol>
17	12th November, 1971	7	<ol style="list-style-type: none"> <li>1. Scrutiny of paragraphs/notes appearing in the Appropriation Accounts for the year 1968-69, Finance Accounts for the year 1968-69 and the Audit Report, 1970 and framing of questionnaires thereon relating to following Departments :—               <ol style="list-style-type: none"> <li>(1) Co-operation.</li> <li>(2) Prisons.</li> <li>(3) Forest.</li> </ol> </li> </ol>

Serial No.	Date	Number of Members present	Business transacted
			<p>(4) Welfare of Scheduled Castes and Backward Classes.</p> <p>(5) Haryana State Electricity Board.</p> <p>(6) Finance.</p> <p>2. Oral examination of the representatives of the Irrigation and Power Departments (Haryana State Electricity Board) in respect of following paragraphs appearing in the Audit Report, 1969, on the Appropriation Accounts for the year 1967-68 :—</p> <p>(i) Para 53 "Infructuous expenditure of Rs 19,400";</p> <p>(ii) Para 54 "Purchase of defective material";</p> <p>(iii) Para 55 "Under-assessment of electricity charges";</p> <p>(iv) Para 56 "Non-utilisation of Vehicle due to abnormal delay in repairs";</p> <p>(v) Para 57 "Irregularities in Stores Accounts; and";</p> <p>(vi) Para 63 "Outstanding Audit Objections".</p>
18	1st December, 1971	8	<p>1. Consideration of communication received from Haryana Technical Education Department regarding supply of additional information.</p> <p>2. Oral Examination of the representative of the Irrigation and Power Departments in respect of following paragraphs appearing in the Audit Report, 1969 on the Appropriation Accounts for the year 1967-68 :—</p> <p>(i) Para 32 (i) "Excess Payments to contractors";</p> <p>(ii) Para 32 (ii) "Excess Payments to contractors";</p> <p>(iii) Para 32 (iii) "Excess Payments to contractors";</p> <p>(iv) Para 32 (iv) "Excess Payments to contractors"; and</p> <p>(v) Para 34 "Diversion of Dohan Krishna-wati and Sahibi Nadies";</p>
19	2nd December, 1971	8	<p>1. Consideration of communication received from the Haryana State Electricity Board regarding pointing out some corrections in the proceedings of the Meeting of Committee held on the 12th November, 1971.</p>

Serial No.	Date	Number of Members present	Business transacted.
			<p>2. Resumption of oral examination of the representatives of the Irrigation and Power Departments in respect of following paragraphs of the Audit Report, 1969 on the Appropriation Accounts for the year 1967-68 :—</p> <p>(i) Para 34 "Diversion of Dohan, Krishna-wati and Sahibi Nadies" ;</p> <p>(ii) Para 30 "Misappropriations and Defalcations, etc." ;</p> <p>(iii) Para 38 "Minus balances in Stock Registers" ;</p> <p>(iv) Para 39 "Reserve limit of stock" ;</p> <p>(v) Para 40 "Non-completion of half yearly stock registers" ;</p> <p>(vi) Para 41 "Physical Verification of Stores" ; and</p> <p>(vii) Para 42(i) "Delay in investigation and fixing responsibility involving shortages and loss of stores" ;</p>
20	22nd December, 1971	8	<p>1. Consideration of communications received from the different Departments on the various subjects.</p> <p>2. Oral examination of the representatives of the Education, Medical, Agriculture and Forest Departments in respect of following paragraphs appearing in the Audit Report, 1969 on the Appropriation Accounts of the Haryana Government for the year 1967-68 :—</p> <p style="text-align: center;"><i>Education Department</i></p> <p>(i) Para 30 "Misappropriations and defalcations, etc." ;</p> <p>(ii) Para 65 "Outstanding Inspection Reports" ;</p> <p style="text-align: center;"><i>Medical Department</i></p> <p>(iii) Para 30 "Misappropriations and defalcations, etc." ;</p> <p>(iv) Paragraph 65 "Outstanding Inspection Reports" ;</p> <p style="text-align: center;"><i>Agriculture Department</i></p> <p>(v) Paragraph 30 "Misappropriations and defalcations, etc." ;</p> <p>(vi) Paragraph 65 "Outstanding Inspection Reports" ;</p> <p style="text-align: center;"><i>Forest Department</i></p> <p>(vii) Para 30 "Misappropriations and defalcations, etc." ;</p>

Serial No.	Date	Number of Members present	Business transacted
21	23rd December, 1971.	8	<p>Oral examination of the representatives of the Police, Transport, Food and Supplies and Development and Panchayats Departments in respect of following paragraphs appearing in the Audit Report, 1969 on the Appropriation Accounts of the Haryana Government for the year 1967-68 :—</p> <p style="text-align: center;"><i>Police Department</i></p> <p>(i) Para 30 "Misappropriations and defalcations, etc." ;</p> <p style="text-align: center;"><i>Transport Department</i></p> <p>(ii) Para 30 "Misappropriations and defalcations, etc." ;</p> <p style="text-align: center;"><i>Food and Supplies Department</i></p> <p>(iii) Para 30 "Misappropriations and defalcations, etc." ;</p> <p style="text-align: center;"><i>Development and Panchayats Department</i></p> <p>(iv) Para 30 "Misappropriations and defalcations, etc." ; and</p> <p>(v) Para 65 "Outstanding Inspection Reports".</p>

#### Report Presented

4. The Public Accounts Committee examined the Appropriation Accounts of the Haryana Government for the year 1967-68 and the Audit Report, 1969 and could not present their Report on the above Accounts for want of time.

#### Implementation of Recommendations

5. A Sub-Committee consisting of Chaudhri Raj Singh Dalal, M.L.A. as convener, Shri Daya Krishan, M. L. A.; Shri Ganpat Raj, M. L. A., Chaudhri Lal Singh, M.L.A. and Shri Shyam Chard, M. L. A. as Members was constituted to examine the replies received from the Government from time to time intimating the action taken by them on the recommendations/ observations made in the previous Reports of the committee. The proceedings containing the further recommendations/observations made by the Sub-Committee were placed before the Public Accounts Committee from time to time, which approved the action taken by the Sub-Committee.

#### Proceedings

6. A record of proceedings of the Committee/Sub-Committee has been kept on record in the Haryana Vidhan Sabha Secretariat.

**ESTIMATES COMMITTEE**

7. The Committee consisted of nine members of the Haryana Vidhan Sabha who were elected by the Sabha on the 12th February, 1971, according to the principle of proportional representation by means of a single transferable vote.

8. Chaudhri Amir Chand Kakar was appointed by the Speaker to be the Chairman of the Committee.

9. The Committee held 34 sittings (29 at Chandigarh and 5 at different places). The names of members and the number of meetings attended by each of them are shown in the table below:—

Serial No.	Name of Member	Number of meetings attended
1	Chaudhri Amir Chand Kakar	27
2	Shri Fateh Chand Vij	34
3	Mahant Ganga Sagar	33
4	Chaudhri Hari Singh Saini	22
5	Chaudhri Jee Sukh	24
6	Shri Kanwar Singh Dahiya	25
7	Chaudhri Parbhu Ram	23
8	Shrimati Prasanni Devi	30
9	Malik Sat Ram Dass Batra	28

**Meetings held and the Business transacted**

10. The dates of meetings, the number of Members present and the business transacted at each meeting are given below:—

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
1	22nd April, 1971	6	(i) The Secretary addressed the Committee and explained its scope and functions. (ii) Selection of Departments for scrutiny.

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
2	24th May, 1971	8	Scrutiny of the replies received in connection with the action taken by the Government on the recommendations/observations made by the Committee in its Reports on estimates of the composite Punjab insofar as these related to the Haryana State.
3	25th May, 1971	5	Scrutiny of the replies received in connection with the action taken by the Government on the recommendations/observations made by the Committee in its Reports on estimates of the composite Punjab insofar as these related to the Haryana State.
4	18th June, 1971	9	Ditto
5	19th June, 1971	8	Scrutiny of the replies received in connection with the action taken by the Government on the recommendations/observations made by the Committee in its Reports on estimates for the years 1965-66 and 1968-69.
6	30th June, 1971	8	Scrutiny of the materials received from the Hospitality Organisation and Printing and Stationery Department in support of its budget estimates for the year 1971-72 and framing of questionnaire thereon.
7	8th July, 1971	6	Scrutiny of the replies received in connection with the action taken by the Government on the recommendations/observations made by the Committee in its Report on estimates for the year 1968-69.
8	9th July, 1971	7	Scrutiny of the replies received in connection with the action taken by the Government on the recommendations/observations made by the Committee in its Reports on the budget estimates for the years 1968-69 and 1969-70.
9	19th July, 1971	8	Oral Examination of the representatives of the Agriculture and Industries Departments in respect of the Government's replies indicating the action taken to implement the recommendations of the Estimates Committee contained in their reports on the budget estimates for the year 1958-59 and 1959-60.
10	20th July, 1971	8	Meeting with the Estimates Committee of the Madhya Pradesh Vidhan Sabha to discuss with them the procedural and other matters of mutual interest relating to Estimates Committee.

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
11	29th July, 1971	8	1. Informal discussion on the Supplementary Estimates (1st Instalment) 1971-72. 2. Oral examination of the Departmental Representatives in connection with Supplementary Estimates (1st Instalment) 1971-72.
12	30th July, 1971	7	Resumption of oral examination of the Departmental Representatives in connection with the Supplementary Estimates (1st Instalment), 1971-72.
13	11th August, 1971	9	Scrutiny of the replies received in connection with the action taken by the Government on the recommendations/observations made by the Committee in its Reports on estimates for the year 1969-70.
14	26th August, 1971	9	Oral Examination of the representatives of the Hospitality Organisation, Haryana, in regard to the budget estimates for the year 1971-72 pertaining to the Hospitality Organisation.
15	27th August, 1971	9	Resumption of oral examination of the departmental representatives of the Hospitality Organisation, Haryana.
16	6th September, 1971	9	Scrutiny of the replies received in connection with the action taken by the Government on the recommendations/observations made by the Committee in its Report on estimates for the year 1969-70.
17	7th September, 1971	9	Scrutiny of the replies received in connection with the action taken by the Government on the recommendations/observations made by the Committee in its Reports on estimates for the years 1969-70 and 1970-71.
18	12th September, 1971	9	Physical verification and on-the-spot study of the facts pertaining to the Haryana Bhawan Cafeteria, New Delhi being run by the Hospitality Organisation, Haryana whose budget estimates for the year 1971-72 were under examination of the Estimates Committee. Thereafter, on the same day, i.e. 12th September, 1971, the Committee proceeded on official tour of various States in India.
19	15th September, 1971	5	The Committee held their meeting in the Committee Room of the Tamil Nadu Legislative Assembly, Madras, and discussed matters of common interest with the Deputy Secretary and other officers of the Tamil Nadu Legislative Assembly.



Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
20	17th September, 1971	5	The Committee discussed matters of common interest with their counter-parts of Pondicherry Legislative Assembly. Their Finance Minister who was an <i>ex-officio</i> Member of the Committee, was also present.
21	20th September, 1971	5	The Committee held their meeting in the Hall of the Kerala Legislative Assembly, Trivandrum, and discussed matters of common interest with the Chairman and Members of the Estimates Committee of the Kerala Legislative Assembly.
22	23rd September, 1971	5	The Committee held their meeting in the Committee Room of the Old M.L.As' Hostel, Madras and discussed matters of common interest with their counter-parts at Madras.
23	21st October, 1971	9	Scrutiny of the replies received in connection with the action taken by the Government on the recommendations/observations made by the Committee in its Reports on estimates for the years 1960-61, 1962-63 and 1968-69.
24	22nd October, 1971	8	Scrutiny of the replies received in connection with the action taken by the Government on the recommendations/observations made by the Committee in its Reports on estimates for the years 1969-70 and 1970-71.
25	11th November, 1971	7	Scrutiny of the material received from the Co-operation Department, Haryana, in support of its budget estimates for the year 1971-72 and framing of questionnaire thereon.
26	12th November, 1971	7	Resumption of scrutiny of the material received from the Co-operation Department, Haryana, in support of its budget estimates for the year 1971-72 and framing of questionnaire thereon.
27	29th November, 1971	8	Framing of questionnaire on the material received from the Co-operation Department, Haryana, in support of its budget estimates for the year 1971-72.
28	30th November, 1971	7	Oral examination of the representatives of the Printing and Stationery Department, Haryana in regard to the budget estimates for the year, 1971-72, pertaining to the Printing and Stationery Department.
29	6th December, 1971	4	Resumption of oral examination of the representatives of the Printing and Stationery Department.
30	20th December, 1971	7	Ditto
31	21st December, 1971	7 (i)	Ditto

Serial No.	Date (disagreed)	Number of Members present	Business transacted
		3	4
			(ii) Scrutiny of the material received from the Health Department, in support of its budget estimates for the year 1971-72 and framing of questionnaire thereon.

32 3rd January, 1972

Oral examination of the representatives of the Industries and Excise and Taxation Departments, Haryana State Electricity Board and Haryana State Soldiers' Sailors' and Airmen's Board in respect of the Government's replies indicating the action taken to implement the recommendations of the Estimates Committee contained in their reports on the budget estimates for the years 1960-61, 1968-69 and 1969-70.

33 4th January, 1972

1. Oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes and Agriculture Department in respect of the Government's replies indicating the action taken to implement the recommendations of the Estimates Committee contained in their reports on the budget estimates for the years 1962-63 and 1968-69.

2. Drafting and finalisation of the Report of the Committee on the Budget Estimates for the year 1971-72.

34 2th January, 1972

5

1. Informal discussion on the Supplementary Estimates (2nd Instalment) 1971-72.
2. Oral examination of the Departmental representatives in connection with Supplementary Estimates (2nd Instalment), 1971-72.

### Reports presented

During the period under review, the Committee presented the following reports to the Vidhan Sabha —

Serial No.	By whom presented	Date on which presented	Subject
1	Chairman, Committee on Estimates	2nd August, 1971	Report of the Estimates Committee on the Supplementary Estimates (1st Instalment) for the year 1971-72.
2	Ditto	11th January, 1972	Report of the Estimates Committee on the Supplementary Estimates (2nd Instalment) for the year 1971-72.
3	Ditto	18th January, 1972 (Morning Sitting)	Fourth Report of the Estimates Committee on the Budget Estimates for the year 1971-72.

**Meetings at places other than Chandigarh**

12. The Committee held their meeting on the 12th September 1971 at New Delhi and made an on-the-spot study of facts pertaining to the Haryana Bhayan Cafeteria being run by the Hospitality Organisation, Haryana. In addition, the Committee held four meetings on the 15th, 17th, 20th and 23rd September, 1971 at Madras, Pondicherry and Trivandrum with a view to have discussion with their counterparts.

**Proceedings**

13. A record of proceedings of each meeting has been kept in the Haryana Vidhan Sabha Secretariat.

**Visit of Members of the Estimates Committee of the Madhya Pradesh Vidhan Sabha**

14. The Members of the Madhya Pradesh Vidhan Sabha Estimates Committee visited Chandigarh on the 20th July, 1971 and discussed with the Members of the Haryana Estimates Committee the procedural and other matters of mutual interest.

### COMMITTEE ON GOVERNMENT ASSURANCES

15. The Committee on Government Assurances of the Haryana Vidhan Sabha consisting of nine members was nominated by the Speaker on the 2nd May, 1971. Dr. Mangal Sein was appointed by the Speaker as Chairman of the Committee.

16. The Committee held 39 meetings in all during its tenure. The names of the members and the number of meetings attended by each of them are shown in the following table :—

Serial No.	Name of Member	Number of meetings attended
1	Dr. Mangal Sein	38
2	Rao Dalip Singh	36
3	Mahant Ganga Sagar	28
4	Chaudhri Hem Raj Sehrawat	16
5	Shri Kanwar Singh Dahiya	21
6	Shri Manohar Singh Azad	2
7	Chaudhri Pokar Ram Godara	38
8	Shri Prem Sukh Dass	26
9	Shrimati Shakuntla	39

#### Subjects discussed

17. The Committee scrutinised the assurances given by the Ministers on the floor of the Haryana Vidhan Sabha during the Budget Session, 1971 (held in February). In addition, it scrutinised the replies received from Government from time to time in regard to the implementation of the outstanding assurances. In the case of some assurances the Committee was satisfied with the action taken by the Government while in regard to others further information was elicited.

#### Meetings held and the Business transacted

18. The dates of the meetings, the number of members present, business transacted at each meeting are given below :—

Serial No.	Date	Number of Members present	Business transacted
1	17th May, 1971	5	The Secretary explained to the Committee its scope and functions.

Serial No.	Date	Members present	Number	Business transacted
2	20th May, 1971	5		(i) Consideration of replies received from the Electricity Department in regard to the implementation of the assurances.
				(ii) Meeting with the Chairman and members of the Committee on Government Assurances of the Kerala Legislature and informal discussion amongst members about the scope and functions of the Committee.
3	31st May, 1971		8	Consideration of replies received from the Government departments in regard to the implementation of assurances.
4	1st June, 1971		8	Consideration of replies received from the Government departments in regard to the implementation of the assurances.
5	9th June, 1971		7	Consideration of replies received from the Government departments in regard to the implementation of the assurances.
6	10th June, 1971		7	Consideration of replies received from the Government departments in regard to the implementation of the assurances.
7	23rd June, 1971		8	Oral examination of the representatives of Irrigation and Power Departments in connection with the implementation of certain assurances.
8	24th June, 1971		8	Oral examination of the representatives of Home Department in connection with the implementation of certain assurances.
9	12th July, 1971		6	Consideration of replies received from the Government departments in regard to the implementation of the assurances.
10	13th July, 1971		6	Scrutiny of the assurances given by the Ministers on the floor of the Haryana Vidhan Sabha during the Budget Session, 1971.
11	22nd July, 1971		7	Consideration of replies received from the Government departments in regard to the implementation of the assurances.
12	23rd July, 1971			(i) Consideration of replies received from the Government departments in regard to the implementation of the assurances.  (ii) Oral examination of the Secretary to Government, Haryana, Animal Husbandry Department in respect of the assurance arising out of Government's reply to discussion on Supplementary Estimates (Second Instalment)-1969-70 regarding setting up of wool grading centre at Loharu.

Serial No.	Date	Number of Members present	Business transacted
13	28th July, 1971	6	On the spot study/inspection of actual work regarding repairs of bridge over Yamuna Canal at Yamuna Nagar relating to the assurance arising out of Starred Question No. 934 by Dr. Malik Chand Gambhir.
14	19th August, 1971	8	Consideration of replies received from the Government Departments in regard to the implementation of the assurances.
15	20th August, 1971	8	Oral examination of the representatives of Industries and Local Government Departments in connection with the implementation of certain assurances.
16	26th August, 1971	6	Consideration of replies received from the Government Departments in regard to the implementation of the assurances.
17	27th August, 1971	8	Oral examination of the representatives of Forest, Home and Transport Departments in connection with the implementation of certain assurances.
18	9th September, 1971	6	Oral examination of the representatives of Home and Agriculture Departments in connection with the implementation of certain assurances.
19	10th September, 1971	6	Oral examination of the representatives of General Administration Department in connection with the implementation of certain assurances.
20	15th September, 1971	6	Consideration of replies received from the Government Departments in regard to the implementation of the assurances.
21	24th September, 1971	6	Consideration of replies received from the Government departments in regard to the implementation of the assurances.
22	4th October, 1971	5	Scrutiny of the outstanding assurances shown in the Third Report of the Committee on Government Assurances at Madras.
23	5th October, 1971	5	(i) Discussion on scope and functions of the Committee. (ii) Meeting with the members of the Committee on Government Assurances of the Tamil Nadu Legislative Assembly at Madras.
24	7th October, 1971	5	(i) Discussion on scope and functions of the Committee. (ii) Meeting with the members of the Committee on Government Assurances of the Kerala Legislative Assembly at Trivandrum.

Serial No.	Date	Number of Members present	Business transacted
25	8th October, 1971	5	Scrutiny of the outstanding assurances shown in the Third Report of the Committee on Government Assurances at Trivandrum.
26	10th October, 1971	5	Scrutiny of the outstanding assurances shown in the Third Report of the Committee on Government Assurances at Bangalore.
27	11th October, 1971	5	(i) Discussion on scope and functions of the Committee. (ii) Meeting with the Speaker and Secretary of the Mysore Legislative Assembly at Bangalore.
28	13th October, 1971	5	(i) Discussion on scope and functions of the Committee. (ii) Meeting with the members of the Committee on Government Assurances of the Andhra Pradesh Legislative Assembly at Hyderabad.
29	14th October, 1971	5	Scrutiny of the outstanding assurances shown in the Third Report of the Committee on Government Assurances at Hyderabad.
30	3rd November, 1971	8	Meeting with the Chairman and members of the Committee on Government Assurances, of the Madhya Pradesh Vidhan Sabha and informal discussion amongst members about the scope and functions of the Committee.
31	4th November, 1971	8	Consideration of replies received from the Government departments in regard to the implementation of the assurances.
32	15th November, 1971	8	Consideration of replies received from the Government departments in regard to the implementation of the assurances.
33	16th November, 1971	8	Consideration of replies received from the Government departments in regard to the implementation of the assurances.
34	29th November, 1971	6	Oral examination of the representatives of Irrigation and Power Departments in connection with the implementation of certain assurances.
35	30th November, 1971	5	Oral examination of the representatives of Agriculture, Transport and Education departments in connection with the implementation of certain assurances.
36	8th December, 1971	4	Consideration of replies received from the Government departments in regard to the implementation of the assurances.

Serial No.	Date	Number of Members present	Business transacted
37	9th December, 1971	4	Consideration of replies received from the Government departments in regard to the implementation of the assurances.
38	30th December, 1971	6	Consideration of replies received from the Government departments in regard to the implementation of the assurances.
39	31st December, 1971	6	Consideration of replies received from the Government departments in regard to the implementation of the assurances.

#### Presentation of Report

19. Consequent upon the dissolution of the Haryana Vidhan Sabha with effect from 21st January, 1972, the Committee could not present any Report to the House.

#### Meetings at places other than Chandigarh

20. The Committee held a meeting on the 28th July, 1971, at Yamuna Nagar in order to make an on the spot study/inspection of actual work in connection with the assurance arising out of Starred Question No. 934 regarding repairs of bridge over Yamuna Canal.

The Committee also undertook an official tour of Tamil Nadu, Kerala, Mysore and Andhra Pradesh from 2nd October, 1971 to 16th October, 1971 with a view to have discussion with their counterparts in those State Legislatures (in case of Mysore Vidhan Sabha with its Speaker and Secretary) and held 8 meetings at different places.

#### Proceedings

21. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

#### VISIT OF MEMBERS OF THE COMMITTEE ON GOVERNMENT ASSURANCES OF THE KERALA LEGISLATURE AND MADHYA PRADESH VIDHAN SABHA

22. The members of the Committee on Government Assurances of the Kerala Legislature and Madhya Pradesh Vidhan Sabha visited Chandigarh on the 20th May, 1971 and 3rd November, 1971, respectively and discussed their scope, functions and working with the members of the Committee on Government Assurances of the Haryana Vidhan Sabha.



### COMMITTEE ON SUBORDINATE LEGISLATION

23. The Committee consisting of six Members of the Haryana Vidhan Sabha and the Advocate-General, Haryana was nominated by the Speaker on the 2nd May, 1971.

24. Chaudhri Chand Ram was appointed by the Speaker as the Chairman of the Committee.

25. On the 9th June, 1971, Smt. Chandravati was also nominated on the Committee.

26. The Committee held 37 meetings. The names of the Members and number of meetings attended by each of them are shown in the following table :—

Serial No.	Name of Member	Number of meetings attended
1	Chaudhri Chand Ram	37
2	*Shrimati Chandravati	32
3	Shri Daya Krishan	29
4	Chaudhri Raj Singh Dalal	25
5	Chaudhri Randhir Singh	14
6	Shri Satya Narain Syngol	35
7	Chaudhri Surjit Singh	11
8	Advocate General	

#### Selection of Rules for Scrutiny framed under the various Acts.

27. The Committee decided to select the rules framed under the following acts for their scrutiny:—

(1) The Northern India Canal and Drainage Act, 1873.

(2) The Punjab Medical Registration Act, 1916.

(3) The Motor Vehicles Act, 1939.

(4) The Punjab Development of Damaged Areas Act, 1951.

(5) The East Punjab Displaced Persons (Land Resettlement) Act, 1949.

(6) The Punjab Passengers and Goods Taxation Act, 1953. (No. of 16 of 1952 and No. 17 of 1955) (Haryana Amendment Act No. 7 of 1967).

\*Nominated by the Speaker on the 9th June, 1971, vide notification No. HVS-LA (Sub-Leg) 71-40, dated the 10th June, 1971.

- (7) The Punjab Occupancy Tenants (Vesting of Proprietary Rights) Act, 1952.
- (8) The Punjab Requisitioning and Acquisition of Immovable Property Act, 1952
- (9) The Punjab State Tube-well Act, 1954.
- (10) The Punjab Professions, Trades, Callings and Employment Taxation Act, 1956 (along with Haryana Amendment Act No. 1 of 1967).
- (11) The Haryana Official Language Act, 1969 (Sections 3, 4 and 5).
- (12) The Punjab Industrial Housing Act, 1956.
- (13) The Scheduled Areas Traders' (Facilities for Loans) Act, 1956.
- (14) The Punjab Khadi and Village Industries Boards Act, 1955.
- (15) The Punjab Warehouses Act, 1957.
- (16) The Punjab Distressed Persons (Facilities for Loans) Act, 1958.
- (17) The Punjab Commercial Crops Cess Act, 1963.
- (18) The Punjab Tenancy Act, 1887.
- (19) The Punjab Minor Canals Act, 1905.
- (20) The Punjab Land Revenue Act, 1887.
- (21) The Colonization of Government Lands (Punjab) Act, 1912.
- (22) The Punjab Excise Act, 1914 (along with Haryana Act No. 5 of 1967)
- (23) The Restriction of Habitual Offenders (Punjab) Act, 1918.
- (24) The Punjab Relief of Indebtedness Act, 1934.
- (25) The Punjab Suppression of Immoral Traffic Act, 1931.
- (26) The Punjab Debtors Act, 1936.
- (27) The Punjab Restitution of Mortgaged Lands Act, 1938.
- (28) The Punjab Registration of Money-lenders Act, 1938.
- (29) The Punjab Urban Immovable Property Tax Act, 1940.
- (30) The East Punjab General Sales Tax Act, 1948.
- (31) The Punjab Co-operative Land Mortgage Banks Act, 1957.
- (32) The Punjab Land Revenue (Surcharge) Act, 1954.
- (33) The Punjab Panchayat Samitis and Zila Parishads Act, 1961.

- (34) The Punjab Cinemas (Regulation) Act, -1952.
- (35) The Punjab Agricultural Produce Markets Act, 1961.
- (36) The Punjab Land Revenue (Special Assessment Exemption) Act, 1962.
- (37) The Punjab Industrial Establishments (National and Festival Holdiays and Casual and Sick Leave) Act, 1965.
- (38) The Haryana Board of School Education Act, 1969 (Sections 13, 14, 17, 18 and 19).
- (39) The Security of State (Haryana Amendment) Act, 1959 (Principal Act No. 12 of 1953).

The Committee also added to the above list, the Rules/Orders framed under the following Acts for scrutiny :—

- 1. The Punjab Entertainments Duty Act, 1955.
- 2. The Punjab Land Revenue Act, 1887. (The Punjab Land Revenue) (Thur, Sem, Chos and Sand) Remission and Suspension Rules, 1960.
- 3. The East Punjab Conservation of Firewood Supplies Act, 1949.

#### Rules Scrutinized

- (i) The Punjab Passengers and Goods Taxation Rules, 1952, framed under the Punjab Passengers and Goods Taxation Act, 1952.
- (ii) The Punjab Co-operative Land Mortgage Banks Rules, 1959, framed under the Punjab Co-operative Land Mortgage Banks Act, 1957.
- (iii) The Bye-Laws of the Haryana State Co-operative Land Mortgage Bank Ltd., Chandigarh.
- (iv) The Punjab State Co-operative Land Mortgage Bank Debentures Regulations, 1959 framed under the Punjab Co-operative Land Mortgage Banks Act, 1957.
- (v) The Punjab Commercial Crops Cess Rules, 1963, and Financial Commissioner, Haryana Standing Order No. 3 regarding assessment of commercial crops cess, framed under the Punjab Commercial Crops Cess Act, 1963.
- (vi) The Punjab General Sales Tax Rules, 1949, framed under the Punjab General Sales Tax Act, 1948.
- (vii) The Punjab Urban Immovable Property Tax Rules, 1941, framed under the Punjab Urban Immovable Property Tax Act, 1940.
- (viii) The Haryana Thur and Sem Lands (Reclamation) Rules, 1969, framed under the Punjab Thur and Sem Lands (Reclamation) Act, 1963.

- (ix) The Punjab Entertainments Duty Rules, 1956, framed under the Punjab Entertainments Duty Act, 1955.
- (x) The Punjab Land Revenue (Thur, Sem Chos and Sand) Remission and Suspension Rules, 1960, framed under the Punjab Land Revenue Act, 1887.
- (xi) The Punjab Motor Vehicles Taxation Rules, 1925, framed under the Punjab Motor Vehicles Taxation Act, 1924.
- (xii) The Punjab Cinemas (Regulation) Rules, 1952, framed under the Punjab Cinemas (Regulation) Act, 1952.
- (xiii) The Punjab Industrial Establishments (National and Festival Holidays and Casual and Sick Leave) Rules, 1966, framed under the Punjab Industrial Establishments (National and Festival Holidays and Casual and Sick Leave) Act, 1965.
- (xiv) The East Punjab Conservation of Firewood Supplies (Restriction of Transport) order, 1949, made under the East Punjab Conservation of Firewood Supplies Act, 1949.

#### Meetings—Business transacted

The dates of the meetings, the number of Members present and the business transacted at each meeting are given below :—

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
1	17th May, 1971	3	(i) Scope and functions of the Committee were explained. (ii) Appraisal of the work done by the previous Committees. (iii) Selection of Rules for scrutiny.
2	28th May, 1971	3	Scrutiny of the Punjab Passengers and Goods Taxation Rules, 1952, framed under the Punjab Passengers and Goods Taxation Act, 1952.
3	4th June, 1971	5	Resumption of scrutiny of the Punjab Passengers and Goods Taxation Rules, 1952, framed under the Punjab Passengers and Goods Taxation Act, 1952.
4	5th June, 1971	4	Resumption of scrutiny of the Punjab Passengers and Goods Taxation Rules, 1952, framed under the Punjab Passengers and Goods Taxation Act, 1952.

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
5	14th June, 1971	5	Scrutiny of the Punjab Industrial Establishments (National and Festival Holidays and Casual and Sick Leave) Rules, 1966, framed under the Punjab Industrial Establishments (National and Festival Holidays and Casual and Sick Leave) Act, 1965.
6	15th June, 1971	6	Discussion with the Legal Remembrancer and the Secretary to Government, Haryana, regarding his or his representative's attendance in the meetings of the Committee.
7	22nd June, 1971	7	(i) Resumption of scrutiny of the Punjab Industrial Establishments (National and Festival Holidays and Casual and Sick Leave) Rules, 1966, framed under the Punjab Industrial Establishments (National and Festival Holidays and Casual and Sick Leave) Act, 1965.  (ii) Scrutiny of the Punjab General Sales Tax Rules, 1949, framed under the Punjab General Sales Tax Act, 1948.
8	23rd June, 1971	6	Resumption of scrutiny of the Punjab General Sales Tax Rules, 1949, framed under the Punjab General Sales Tax Act, 1948.
9	1st July, 1971	6	Resumption of scrutiny of the Punjab General Sales Tax Rules, 1949, framed under the Punjab General Sales Tax Act, 1948.
10	2nd July, 1971	4	Resumption of scrutiny of the Punjab General Sales Tax Rules, 1949, framed under the Punjab General Sales Tax Act, 1948.
11	13th July, 1971	5	Resumption of scrutiny of the Punjab General Sales Tax Rules, 1949, framed under the Punjab General Sales Tax Act, 1948.
12	16th July, 1971	5	Resumption of the Punjab General Sales Tax Rules, 1949, framed under the Punjab General Sales Tax Act, 1948.
13	28th July, 1971	4	Resumption of the Punjab General Sales Tax Rules, 1949, framed under the Punjab General Sales Tax Act, 1948.
14	29th July, 1971	5	Scrutiny of the Punjab Motor Vehicles Taxation Rules, 1925, framed under the Punjab Motor Vehicles Taxation Act, 1924.
15	12th August, 1971	4	Resumption of scrutiny of the Punjab Motor Vehicles Taxation Rules, 1925, framed under the Punjab Motor Vehicles Taxation Act, 1924.

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
16	25th August, 1971	5	Oral examination of the representatives of the Excise and Taxation Department in respect of the scrutiny of the Punjab Passengers and Goods Taxation Rules, 1925.
17	26th August, 1971	5	(i) Oral examination of the Secretary to Government, Haryana, Food & Supplies Department, in respect of the scrutiny of the East Punjab Conservation of Firewood Supplies (Restriction of Transport) Order, 1949, made under the East Punjab Conservation of Firewood Supplies Act, 1949.  (ii) Oral examination of the representatives of the Revenue Department in respect of scrutiny of the Punjab Land Revenue (Thur, Sem, Chos and Sand) Remission and Suspension Rules, 1960, framed under the Punjab Land Revenue Act, 1887.
18	27th August, 1971	5	Oral examination of the representatives of the Labour and Employment Department in respect of the Punjab Industrial Establishments (National and Festival Holidays and Casual and Sick Leave) Act, 1965, and the Rules framed thereunder.
19	8th September, 1971	7	Oral examination of the Departmental representatives in respect of the Punjab Motor Vehicles Taxation Rules, 1925, framed under the Punjab Motor Vehicles Taxation Act, 1924.
20	9th September, 1971	5	Oral examination of the Secretary to Government Haryana, Excise and Taxation Department in respect of the scrutiny of the Punjab General Sales Tax Rules, 1949, framed under the Punjab General Sales Tax Act, 1948.
21	16th September, 1971	6	Scrutiny of the Haryana Thur and Sem Lands (Reclamation) Rules, 1959, framed under the Punjab Thur and Sem Lands (Reclamation) Act, 1963.
22	17th September, 1971	6	Scrutiny of the Punjab Commercial Crops Cess Rules, 1963 (and Financial Commissioner, Haryana, Standing Order No. 3 regarding assessment of Commercial Crops Cess), framed under the Punjab Commercial Crops Cess Act, 1963.
23	27th September, 1971	4	Scrutiny of the Punjab Cinemas (Regulation) Rules, 1952, framed under the Punjab Cinemas (Regulation) Act, 1952.

Serial No.	Date	Number of Members present	Business-transacted
1	2	3	4
24	28th September, 1971	6	Resumption of scrutiny of the Punjab Cinemas (Regulation) Rules, 1952, framed under the Punjab Cinemas (Regulation) Act, 1952.
25	11th October, 1971	5	(i) Consideration of the questionnaire of the Committee on Delegated Legislation of the Uttar Pradesh Legislative Assembly.  (ii) Implementation of the recommendations made by the Committee.  (iii) Availability of printed copies of the various Acts and Rules/Regulations etc., framed thereunder.
26	12th October, 1971	6	Discussion with the Committee on Delegated Legislation of the Uttar Pradesh Legislative Assembly on matters of common-interest and other procedural matters.
27	20th October, 1971	7	Resumption of scrutiny of the Punjab Cinemas (Regulation) Rules, 1952, framed under the Punjab Cinemas (Regulation) Act, 1952.
28	21st October, 1971	5	Scrutiny of the Punjab Co-operative Land Mortgage Banks Rules, 1959, framed under the Punjab Co-operative Land Mortgage Banks Act, 1957.
29	8th November, 1971	4	Scrutiny of the Punjab Co-operative Land Mortgage Banks Rules, 1959, framed under the Punjab Co-operative Land Mortgage Banks Act, 1957.
30	9th November, 1971	4	Scrutiny of the Bye-laws of the Haryana State Co-operative Land Mortgage Bank Limited framed under the Punjab Co-operative Land Mortgage Banks Act, 1957.
31	17th November, 1971	7	Scrutiny of the Regulations made under the Punjab Co-operative Land Mortgage Banks Act, 1957.
32	18th November, 1971	6	Implementation of the recommendations of the Committee contained in their First Report.
33	30th November, 1971	6	Scrutiny of the Punjab Urban Immovable Property Tax Rules, 1941, framed under the Punjab Urban Immovable Property Tax Act, 1940.
34	8th December, 1971	3	Scrutiny of the Punjab Urban Immovable Property Tax Rules, 1941, framed under the Punjab Urban Immovable Property Tax Act, 1940.

Serial No	Date	Number of Members present	Business transacted
1	2	3	4
35	9th December, 1971	3	(i) Resumption of scrutiny of the Punjab Urban Immovable Property Tax Rules, 1941, framed under the Punjab Urban Immovable Property Tax Act, 1940.  (ii) Oral examination of the representative of the Home Department in respect of scrutiny of the Punjab Cinemas (Regulation) Rules, 1952, framed under the Punjab Cinemas (Regulation) Act, 1952.
36	31st December, 1971	3	The Committee drafted a part of its Report for the year 1971-72.
37	5th January, 1972	3	The Committee finalised its Report for the year 1971-72.

#### Reports Presented

29. The Committee presented to the House its Fourth Report on the 17th January, 1962.

#### Proceedings

30. A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.



### COMMITTEE OF PRIVILEGES

31. The Committee consisting of 10 members was nominated by the Speaker on the 18th June, 1971.

32. Shri Daya Krishan was appointed as Chairman of the Committee. The Committee held a total number of 5 meetings before the dissolution of the Haryana Vidhan Sabha on 21st January, 1972 when it ceased to function. The names of the members and the number of meetings attended by each of them are shown in the following table.

Serial No.	Name of the Member	Number of meetings attended
1	Shri Daya Krishan	5
2	Lala Balwant Rai Tayal	4
3	Shri Fateh Chand Vij	5
4	Shri Ganpat Rai	5
5	Chaudhri Joginder Singh	2
6	Shri Katar Singh Chhokar	3
*7	Lala Kishori Lal	..
8	Shrimati Prasanni Devi	5
9	Rao Ramjiwan Singh	4
10	Chaudhri Surjit Singh	1
**11	Chaudhri Ranbir Singh	2

\*Shri Kishori Lal resigned from the membership of the Committee with effect from 24-11-1971 and in his place the Speaker nominated \*\*Chaudhri Ranbir Singh with effect from 2. 12. 1971(after noon) under Rule 274 of the rules of procedure and conduct of Business in the Punjab Legislative Assembly as applicable to the Haryana Vidhan Sabha.

### Questions of Privileges considered

33. The Committee considered the following matters:—

1. Question of Privilege regarding editorial comments published in the issue of the weekly 'Vishal Haryana', dated the 14th October, 1971—casting aspersion on the members of the Haryana Vidhan Sabha and containing defamatory remarks to the effect that ninety per cent of the members of the Haryana Vidhan Sabha were drunkards was referred to the Committee of Privileges by the Speaker on the 27th October, 1971. The Committee could not answer this reference as the Vidhan Sabha stood dissolved on the 21st January, 1972 when it stood lapsed.
2. Question of Privilege regarding news-item published in the "Daily Urdu Milap, Delhi" in its issue, dated 30th September, 1971, under the caption "CONGRESS KE NAVE FEESADI SARGARM MEMBER SHARAB PEETE HAIN" was referred to the Committee of Privileges by the Speaker on the 22nd November, 1971. The Committee could not answer as the Vidhan Sabha stood dissolved on the 21st January, 1972 when it stood lapsed.

### Meetings held and the Business transacted

34. The dates of the meetings, the number of members present and the business transacted at each meeting are given below:—

Serial No.	Date	Number of Members present	Business transacted
1	8th November 1971	5	Consideration of preliminary matters in regard to the privilege motion relating to the editorial comments/article published in the issue of the weekly 'Vishal Haryana', dated the 14th October, 1971.
2	18th November, 1971	9	(i) Consideration of the question of privilege regarding the publication of editorial comments/article in the 'Vishal Haryana', dated the 14th October, 1971. (ii) Consideration of matter regarding submission of Preliminary Report to the House and extension of time by the Speaker/House for presentation of final report.
3	2nd December, 1971	8	(i) Consideration of the question of privilege regarding the publication of editorial comments/article in the 'Vishal Haryana', dated the 14th October, 1971. (ii) Consideration of the preliminary matters in regard to the question of privilege pertaining to the publication of a news-item in the issue of the Daily Milap, dated the 30th September, 1971 under the caption "CONGRESS KE NAVE FEESADI SARGARAM MEMBER SHARAB PEETE HAIN."
4	27th December, 1971	6	(i) Consideration of the question of privilege pertaining to the publication of a news-item in the issue of the Daily Milap, dated 30th September, 1971, under the caption "CONGRESS KE NAVE FEESADI SARGARAM MEMBER SHARAB PEETE HAIN". (ii) Consideration of the question of privilege regarding the publication of editorial comments/article in the 'Vishal Haryana', dated the 14th October, 1971.
5	7th January, 1972	8	Consideration of the question of privilege regarding the publication of editorial comments/article in the 'Vishal Haryana', dated the 14th October, 1971. (ii) Hearing of the statement of the Manager, Punjab Co-operative Union State Co-operative Printing Press, Industrial Area Chandigarh in regard to the question of privilege pertaining to the publication of editorial comments/article in the 'Vishal Haryana', dated the 14th October, 1971.

35. A record of the proceedings of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## BUSINESS ADVISORY COMMITTEE

36. The Committee which consisted of six Members nominated by the Speaker on the 20th July, 1971, continued to function up to the 29th December, 1971, when the same Committee was renominated. Brig. Ran Singh was the *ex-officio* Chairman of each Committee.

37. The Committee which was constituted on the 20th July, 1971 held seven meetings and the Committee which was reconstituted on the 29th December, 1971 held three meetings. The names of the Members of the Committee/Special invitees and the number of meetings attended by each are shown in the following table:—

Serial No.	Name of Members	Number of meetings attended of the [1st Constituted] Committee on 20th July, 1971	Number of meetings attended of the [reconstituted] Committee on 29th December, 1971.
1	Brig. Ran Singh, Speaker— <i>Ex-officio</i> Chairman	7	3
2	Chaudhri Bansi Lal, Chief Minister	6	3
3	Shrimati Om Prabha Jain, Finance Minister	7	3
4	Khan Abdul Ghaffar Khan, Minister of Industrial Training	5	2
5	Chaudhri Partap Singh Daulatpur	5	2
6	Chaudhri Dal Singh	6	3
<b>Special Invitees</b>			
1	Shrimati Lekhwati Jain, Deputy Speaker	6	3
2	Chaudhir Ranbir Singh	6	3
3	Dr. Mangal Sein	5	3
4	Chaudhri Chand Ram	6	3

## Subject Discussed

38. The Committee held meetings on the 2nd August, 3rd August, 4th August, 25th October, 26th October, 27th October and 22nd November, 1971.

In these meetings the time table for various items of business, i.e., discussion and voting on Supplementary Grants, Government Bills and Official Resolution regarding ratification of the Constitution (Twenty-fourth Amendment) Bill, 1971, etc. were settled.

The reconstituted Committee held meetings on the 10th January, 12th January and 17th January, 1972. In these meetings the time table for various items of business, i.e., discussion and voting on Governor's Address, discussion and voting on the Supplementary Estimates and Budget Estimates for the year 1972-73, Government Bills, Official and Non-official Resolutions, were settled.

### Reports presented

39. The following reports were presented on the dates noted against each:—

Serial No.	Subject of Reports	Date of presentation
1	Recommendations regarding allocation of time for obituary references, papers laid on the Table of the House, Official Resolution regarding ratification of the Constitution (Twenty-fourth Amendment) Bill, 1971 and various Government Bills.	25th October, 1971.
2	Recommendations regarding allocation of time for discussion on the No-confidence Motion in the Ministry.	26th October, 1971.
3	Recommendations regarding allocation of time for motions in respect of Non-stop sitting and adjournment of the House Sine die, various Government Bills and an Official Resolution.	22nd November, 1971.
4	Recommendations regarding allocation of time for the various business to be transacted on 11th, 12th, 13th, 14th, 17th and 18th January, 1972.	11th January, 1972.
5	Recommendations regarding allocation of time for Appropriation Bill on Budget Estimates, 1972-73 and Government Bills.	13th January, 1972. (Morning Sitting).
6	Recommendations regarding allocation of time for business transacted at the 1st sitting (9.30 A.M.) and 2nd sitting (2.00 P.M.) on the 18th January, 1972, in respect of the Supplementary Estimates, Official Resolution, Appropriation Bill, Non-official and official Resolution.	18th January, 1972 (Morning Sitting).

## LIBRARY COMMITTEE

40. The Committee consisting of six Members was nominated by the Speaker on 9th June, 1971

41. Shrimati Chandravati was appointed by the Speaker as the Chairman of the Committee.

42. The Committee held eleven meetings. The names of members and the number of meetings attended by each of them are shown in the following table:—

Serial No.	Name of the Member	Number of meetings attended
1	Smt. Chandravati	11
2	Dr. Rameshwar Das Gupta	10
3	Ch. Abdul Razaq	8
4	Ch. Kalyan Singh	10
5	Shri Bhagwan Dass Sehgal	9
6	Shri Bhagtu Ram	8

43. The Committee recommended the purchase of publications on different subjects of the value of Rs 10,000.

44. The Committee recommended that in future no book will be issued to those members, who do not return the books within the prescribed period. The books will be issued to them after they have returned the books issued to them.

45. The Committee decided to undertake a tour of other Legislatures, with a view to study the working of the Libraries in the month of December, 1971, but it was not undertaken due to National Emergency in the country (war with Pakistan).

46. The Library Committee of Kerala and Assam State Legislatures visited the Haryana State Legislature Libraries and discussed matters concerning the Library with the Library Committee of Haryana Vidhan Sabha.

47. The Committee also desired that while purchasing the books, the quality of paper, print and binding which should be of 'A' Class standard be kept in view.

## Meetings held and the Business Transacted

48. The dates of the meetings, the number of Members present and the business transacted at each meeting are given below :-

Serial No.	Date	Number of Members present	Business transacted
1	26th June, 1971	5	Inspected the Library and recommended to purchase Almirahs, Newspapers and Periodicals for the Library
2	19th July, 1971	6	Selected the books for the Library.
3	19th August, 1971	6	Approval of quotations for the year under review and also five booksellers. The Books were also selected to be purchased for the Library. The Committee desired to visit other State Legislature Libraries.
4	6th September, 1971	6	Selected the books to be purchased for the Library. Three more quotations were also placed before the Library Committee for approval.
5	7th October, 1971	6	The Committee further decided that a rule be incorporated in the Library Rules to the effect that no book will be issued to those members who do not return the books within the prescribed period. The Committee decided and recommended that the quarterly journal 'Election Archives' be purchased for the Library. The Committee selected the books and recommended that the same be purchased for the Library. The Committee decided to undertake a tour of other States with effect from 1st December 1971. But this was not undertaken due to National Emergency.
6	31st October, 1971	6	The Committee held discussion with the Library Committee of the Kerala Legislative Assembly about the function of Libraries and matters of common interest. The Committee desired that all the Vidhan Sabha Secretariats in India be addressed to intimate the strength of staff in their Research and Library Sections separately.
7	19th November, 1971	4	The Committee held discussion with the Library Committee of the Assam Legislative Assembly about the functioning and matters of common interest.
8	22nd November, 1971	2	The Committee selected the books and recommended that the same be purchased for the Library. The Committee after some discussion, decided that M/s Far Eastern Book Co., Rohtak, which was already on the approved list, be requested to supply the books, e.g., Constitution of France, Canada and Switzerland, Geography Atlas and Political Atlas of India, One book on Judicial system each of

Serial No.	Date	Number of Members present	Business transacted
			China, Japan, America, etc. Physical/Economic Geography of all the five Continents (preference to be given to Indian Writers), at the approved rate of discount.
9	6th December, 1971	4	The Committee, decided to postpone their proposed visit to other States of India. The Committee also selected the books for purchase,
10	20th December, 1971	5	Selected the books for being purchased for the Library and recommended, that letters may be addressed to eminent educationists of several Universities requesting them to suggest some important and famous books on the basis of their personal experience, on several subjects, viz., History, Economics, Political Science, Geography, Sociology, Psychology, Law, Parliamentary Affairs, Fiction, Biographies, etc.
11	6th January, 1972	6	The Committee was apprised of the strength of the Research/Library Staff of other Legislature on the basis of the information received.  Books were also selected for being purchased for the Library and also recommended the purchase of Bhavan's Journal.

#### Record of Proceedings

49. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

#### 50. VISIT OF MEMBERS OF OTHER STATE LEGISLATURES

(1) Members of the Kerala Vidhan Sabha Library Advisory Committee visited the Haryana Vidhan Sabha Library on 31st October, 1971.

(2) Members of the Assam Vidhan Sabha Library Committee visited the Haryana Vidhan Sabha Library on 19th November, 1971.

## HOUSE COMMITTEE

51. The Committee consisted of five members nominated by the Speaker, on the 9th June, 1971.

Shrimati Lekhwati Jain, Deputy Speaker, was *Ex-officio* Chairman of the Committee. The Committee held two sittings during the period under review. The names of Members and the number of meetings attended by each of them are shown in the table below :—

Serial No.	Name of the Members	Number of meetings attended
1	Shrimati Lekhwati Jain	2
2	Shrimati Lajja Rani	1
3	Shri Om Parkash	1
4	Shri Hari Singh	2
5	Shri Banwari Ram	..

52. The dates of the meetings and the attendance there at are given below :—

Serial No.	Date of meetings	Number of Members attended
1	29th July, 1971	4
2	5th January, 1972	2

The Committee discussed the following matters in the meeting :—

- (1) Catering arrangements in Legislators' Hostels.
- (2) Allotment of accommodation in Legislators' Hostel to the members during the Session.

## p roceedings

53. A record of the proceeding of the meetings of the Committee has been kept in the Haryana Vidhan Sabha.



## RULES COMMITTEE

54. The Committee consisted of eight Members of the Vidhan Sabha who were nominated by the Speaker on the 18th June, 1971. The names of the Members as well as of the Special invitees are given below :—

(1) Brig. Ran Singh, Speaker, *Ex officio* Chairman.

(2) Shri Bansi Lal, Chief Minister.

(3) Shrimati Om Prabha Jain, Finance Minister.

(4) Chaudhri Maru Singh, Education Minister.

(5) Shri Ram Saran Chand Mittal.

(6) Chaudhri Ranbir Singh.

(7) Chaudhri Partap Singh Daulatpur.

(8) Chaudhri Jai Singh Rathi.

## Special Invitees

(1) Shrimati Lekhwati Jain, Deputy Speaker.

(2) Chaudhri Chand Ram.

(3) Shri Balwant Rai Tayal.

(4) Dr. Rameshwar Dass Gupta.

\*(5) Shri S. P. Jaiswal.

55. The Committee did not hold any meeting during the period under review.

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\*Shri S.P. Jaiswal resigned from the position of Special invitee with effect from 10th August, 1971.—vide notification No. HVS-LA-30/71/69, dated the 20th/23rd August, 1971.

## COMMITTEE ON PETITIONS

56. The Committee consisting of the following five Members was nominated by the Speaker (on the 2nd August, 1971) at the commencement of the Session held in the month of August, 1971 :—

- (1) Shrimati Lekhwati Jain (Deputy Speaker) ;
- (2) Shrimati Lajja Rani ;
- (3) Dr. Malik Chand Gambhir ;
- (4) Dr. Rameshwar Dass ; and
- (5) Shri S. P. Jaiswal.

57. Shrimati Lekhwati Jain, Deputy Speaker, was *ex officio* Chairman of the Committee. The Committee did not hold any meeting.

58. The Committee consisting of the following five Members was nominated by the Speaker (on the 11th January, 1972) at the commencement of Session held in the month of January, 1972 :—

- (1) Shrimati Lekhwati Jain (Deputy Speaker);
- (2) Shri Bhagwan Das Sehgal ;
- (3) Rao Dalip Singh ;
- (4) Shrimati Lajja Rani ; and
- (5) Chaudhri Lal Singh.

59. Shrimati Lekhwati Jain, Deputy Speaker, was *ex officio* Chairman of the Committee. The Committee did not hold any meeting during the period under review.

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